NATIONAL COMPANY LAW TRIBUNAL **DIVISION BENCH CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 11/01/2018 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER

PETITION NUMBER

: CP/691/ (IB)/CB/2017

NAME OF THE PETITIONER(S)

: KAMAL CHAND

NAME OF THE RESPONDENT(S)

: AVADH RAIL INFRA LIMITED

UNDER SECTION

: 9 RULE 6

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

S. Sivalinga Kesterlan Counses for Respondent

ORDER

Counsels representing both the parties are present. Counsel for respondent filed counter and prayed for time to make submissions. Time is enlarged at request.

Put up on 17.01.2018.

sel-(S VIJAYARAGHAVAN) Member (Technical)

(K ANANTHA PADMANABHA SWAMY) Member(Judicial)

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